

**HIGH COURT FOR THE STATE OF TELANGANA**

**ROC.NO. 465/2019-C1**

**DT: 18.07.2019**

**CIRCULAR**

**Sub:** Public Services – Representation of Telangana State Judicial Employees Association requesting to communicate the Government G.Os to the Subordinate Judiciary for its implementation regarding Child Care Leave and 5 days Casual Leave extra in addition to the Casual Leaves to all the women employees working in the Subordinate Judiciary - Considered – Regarding.

- Ref:-**
1. G.O.Ms.No 209 Finance (HRM-III) Department, ]  
Dated: 21-11-2016.
  2. G.O.Ms.No.142 Finance (HRM-III) Department,  
dated: 01-09-2018.
  3. Representation, dated:11-02-2019 of the Telangana State Judicial Employees Association, addressed to the High Court.

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The Telangana State Judicial Employees Association has submitted a Representation requesting the High Court to implement the G.Os. vide G.O.Ms.No.209 Finance (HRM-III) Department, dated 21-11-2016 and G.O.Ms.No.142 Finance (HRM-III) Department, dated 01-09-2018 regarding Child Care Leave and 5 days Casual Leave extra in addition to the Casual Leave to all the women employees working in the Subordinate Judiciary in the State of Telangana.

**The High Court on consideration of the above said Representation hereby accepts the request of granting 05(five) days Casual Leave in addition to the Casual Leaves to all the women employees working in the Subordinate Judiciary as provided in G.O. 2<sup>nd</sup> referred above .**

However, the request of the Association for implementation of G.O. 1<sup>st</sup> referred above, regarding Child Care leave is **rejected**.

Receipt of this Circular may please be acknowledged.

  
**REGISTRAR (ADMINISTRATION)**

To

1. All the Principal District Judges/Unit Heads.
2. The Principal Private Secretary to the Hon'ble the Chief Justice, High Court for the State of Telangana.
3. All the Personal Secretaries to the Hon'ble Judges, High Court for the State of Telananga.
4. All the Registrars, High Court for the State of Telangana.
5. The Registrar (IT)-cum-Central Project Coordinator, High Court of Judicature at Hyderabad, **(with a request to place the same in the Official Website of the High Court.)**
6. The Section Officer, Special Officer's Section, High Court for the State of Telangana.

**(With a request to incorporate the Circular in the compendium of Circulars)**

7. The President,

Telangana State Judicial Employees Association, Ranga Reddy District, District Court Complex, L.B. Nagar, Hyderabad - 500074.  
State of Telangana.